

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP No. 2 of 2016 in A.No. 188 of 2014, EP No.3 of 2016 in A.No.190 of 2014,
EP No. 4 of 2016 in A.No. 73 of 2014, EP No. 5 of 2016 in A.No. 194 of 2014
and EP No.6 of 2016 in A.No.192 of 2014**

Dated : 07th December, 2016

In the matter of:

EP No. 2 of 2016 in A.No. 188 of 2014

M/s Hi-Tech Industries	...	Appellant(s)
Vs.		
Himachal Pradesh State Electricity Board Ltd.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

EP No.3 of 2016 in A.No.190 of 2014

M/s Parvati Steel & Alloys	...	Appellant(s)
Vs.		
Himachal Pradesh State Electricity Board Ltd.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

EP No. 4 of 2016 in A.No. 73 of 2014

M/s Aditya Industries	...	Appellant(s)
Vs.		
Himachal Pradesh State Electricity Board Ltd.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

EP No. 5 of 2016 in A.No. 194 of 2014

M/s Suraj Fabrics Industries Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh State Electricity Board Ltd. ... **Respondent(s)**

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

EP No.6 of 2016 in A.No.192 of 2014

M/s SPS Steel Rolling Mills Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh State Electricity Board Ltd. ... **Respondent(s)**

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **27th January, 2017.**

Court Master

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